GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1986

TO BE ANSWERED ON THE 17^{TH} DECEMBER, 2025/ AGRAHAYANA 26, 1947 (SAKA)

IMPACTS OF LEFT WING EXTREMISM

1986. SHRI KARTIKEYA SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of States and districts affected by Left Wing Extremism (LWE) in 2014 and the corresponding number affected in 2025;
- (b) the comparative number of LWE-related deaths including civilian and security personnel fatalities-during the last five years and the key factors that contributed to this Reduction;
- (c) the major development works undertaken in LWE-affected regions during the last five years-such as new roads, telecom connectivity, banking access, public transport services and rehabilitation initiatives; and
- (d) the estimated time frame by when Government expects to completely eliminate Left Wing Extremism from all parts of the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d):

(i) As per Seventh Schedule of the Constitution of India, subjects of Police and Public Order are with the State Governments. However, the Government of India (GoI) has been supplementing the efforts of States affected by Left Wing Extremism (LWE). To address the LWE menace holistically, a "National

Policy and Action Plan to address LWE" was approved in 2015. It envisages a multi-pronged strategy involving security related measures, development interventions, ensuring rights and entitlements of local communities etc. The resolute implementation of the National Policy and Action Plan 2015 has resulted in consistent decline in violence and constriction of geographical spread. LWE which has been a serious challenge to the internal security of the nation has been significantly curbed in the recent times and has been constricted to only a few pockets. The LWE perpetrated violence incidents have come down from high of 1936 in year 2010 by 89% to 222 in 2025. Resultant deaths of Civilians & Security Forces have also come down from high of 1005 in year 2010 by 91% to 95 in year 2025. The number of LWEaffected districts reduced from 126 to 90 in April-2018, 70 in July-2021, 38 in April-2024, 18 in April-2025 and only 11 in October-2025 with only 3 districts now categorized as Most LWE Affected. The government's focus on development in tribal and remote areas has addressed the root cause of Naxalism. Improved law and order and security situation, accompanied by investment in infrastructure has created an enabling environment for enhanced economic development including increase in public/private investment.

- (ii) On security front, GoI provides Central Armed Police Force (CAPF) battalions, helicopter support, strengthening of camp infrastructure, training, funds for modernization of State police forces, equipment & arms, sharing of intelligence, construction of Fortified Police Stations and sanctioning of India Reserve Battalions etc.
- For capacity building of states a total of approx. Rs. 1,643 crore have been released from FY 2020-21 to 2024-25 to LWE affected states on operational expenditure and training needs of Security Forces, rehabilitation of surrendered LWE cadre, ex-gratia to families of civilians killed in LWE violence/martyred security force personnel etc. under Security Related Expenditure (SRE) scheme. Works of Rs. 1757 crore have been sanctioned to LWE affected states for strengthening of State's Special Forces, State Intelligence Branches (SIBs), District Police and construction of Fortified Police Stations (FPS) under Special Infrastructure Scheme (SIS).
- To encourage LWEs to join the mainstream, GoI and State Governments have formulated comprehensive surrender-cum-rehabilitation policies.

 The GoI also supports the States in the endeavor through 'Surrender-cum-Rehabilitation' Policy as part of Security Related Expenditure (SRE)

Scheme. The Gol reimburses the expenditure incurred by the LWE affected States on rehabilitation of surrenderees under the SRE Scheme. The rehabilitation package inter-alia, includes an immediate grant of Rs. 5 lakhs for higher ranked LWE cadres and Rs 2.5 lakhs for other LWE cadres. In addition, incentives for surrender of weapons/ammunition are also provided under the Scheme. In addition, provision also exists for imparting training in trade/vocation of their liking with monthly stipend of Rs. 10,000/- for three years. The affected States have further revised their Surrender cum Rehabilitation policies to make them lucrative and contemporary.

The efforts of the States for equipping and modernizing their police forces have been supplemented under the scheme of "Assistance to States & UTs for Modernization of Police". Under the scheme, central assistance is provided to the State Governments for weapons, equipment for Information Technology, Communication, Training, construction of Police stations, mobility and construction of police housing and other police infrastructure etc.

R.S.US.Q.NO. 1986 FOR 17.12.2025

- There has been a special focus on the financial choking of LWEs and unearthing of the nexus between CPI (Maoists) and its financial supporters. For effective action towards choking of funds and other resources to LWE, coordinated actions are being taken by State Police in cooperation with Central agencies by various means.
- The Gol's focus on security infrastructure has been pivotal. In the last decade 656 fortified police stations have been built. Besides, 377 new security camps have been established in core LWE affected areas in last six years.
- (iii) On development front, apart from the flagship schemes of Government of India (GoI), several LWE affected areas specific initiatives have been taken with special thrust on expansion of road network, improving telecommunication connectivity, education, skill development and financial inclusion. A few of these programmes since FY 2020-21 are enumerated below:
- For expansion of road network, 8301 km have been constructed under 02 LWE specific schemes namely Road Requirement Plan (RRP) and Road Connectivity Project for LWE Affected Areas (RCPLWEA).

R.S.US.Q.NO. 1986 FOR 17.12.2025

- For improving telecom connectivity in LWE affected areas 6,775 towers have been commissioned.
- For Skill Development, 19 Industrial Training Institute (ITI) and 05 Skill
 Development Centres (SDC) have been functional.
- For quality education in tribal areas 95 Eklavya Model Residential Schools (EMRS) have been made functional.
- For financial inclusion, Department of Posts has opened 4,262 Post
 Offices with banking services in LWE affected districts. 719 Bank
 Branches and 204 ATMs have been opened in Most LWE affected
 districts.
- For further impetus to development, funds are provided for filling critical gaps in public infrastructure in Most LWE affected Districts under Special Central Assistance (SCA) scheme. A total of approx. Rs. 1,576 crore have been released from FY 2020-21 to 2024-25.
- (iv) The details of death of civilians, Security Forces martyred, in the country during the period 2020-2025 is given at Annexure.
- (v) Gol is committed for complete eradication of LWE from our country as well as holistic development of areas getting freed from Left Wing Extremism.

Annexure

R.S.US.Q.NO. 1986 FOR 17.12.2025

LWE: Violence Data

Year	Civilians Death	SFs martyred
2020	140	43
2021	97	50
2022	82	16
2023	106	32
2024	131	19
2025 (Till	61	32
01.12.2025)		
Total	617	192
